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Title: Need to constitute district level committees under the chairmanship of the area M.P. to supervise implementation of Central Government Sponsored Welfare Schemes.- Laid.

SHRID. VENUGOPAL (TIRUPPATTUR): Rural Job Guarantee Scheme and Food for Work Scheme are among the Rural Development Welfare Scheme of the Centre. A legislation is on the anvil that will have in its ambit 150 drought prone backward districts where the number of BPL families is large. But, there is a widespread discontent about this move as it needs to take into account deserving people living on the periphery of the adjoining districts. Hence, suitable amendments have to be made to take the benefits in its entirety to the needy. For instance, there are many economically backward villages in Tiruppathur, Natrampalli and Vaniyampadi in Vellore district that are by the side of Thiruvannamalai district which has been identified as a beneficiary district. Hence, there is a need for an exclusive delimitation exercise in this regard. To effect this an Implementation Committee be set up in every such district and its local MP in Lok Sabha as a direct representative of the people be made its Chairman. Let the District Administration concerned be the executive authority and identify the benefiting areas while the overall supervision is vested with the MPs of the area concerned. This is an urgent need to benefit the poor in the backward areas.